

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 153 OF 2016

AND

APPEAL NO. 79 OF 2016

Dated: 2nd August, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

UJVN Ltd. Dehradun

...Appellant(s)

Vs.

**Uttarakhand Electricity Regulatory Commission &
Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Himanshu Shekhar
Mr. Jamnesh Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **09.10.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**